

THE HIGH COURT OF KERALA

D11-20236/2015

Kochi - 682031
Dated -06/04/2014

NOTIFICATION

**Sub:- Subordinate Civil Courts - Summer Vacation 2015 -
Nomination of Vacation Judges - Notification -
Regarding.**

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In exercise of the powers conferred by Section 19 (2) Of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District and Sessions Judges /Additional District and Sessions Judges to exercise the powers conferred by the said section, during the Summer Vacation from Monday the 13th April 2015 to Tuesday the 19th May 2015 (both days inclusive).

**SUBORDINATE CIVIL COURTS - SUMMER VACATION -
13-04-2015 TO 19-05-2015 - VACATION JUDGES -
NOMINATIONS**

Sl. No.	District	Name of Judge	Period of Nomination
1	Thiruvananthapuram	Smt. K.P.Indira, Additional District and Sessions Judge-1, Thiruvananthapuram.	13/4/2015 to 30/4/2015
		Sri. Jobin Sebastian, Additional District and Sessions Judge-IV, Thiruvananthapuram.	01/05/2015
		Sri. A. Badarudeen Additional District and Sessions Judge-II, Thiruvananthapuram.	02/05/2015 to 19/05/2015

Sl. No.	District	Name of Judge	Period of Nomination
2	Kollam	Smt. Honey M.Varghese, Additional District & Sessions Judge IV, Kollam.	13/04/2015 to 30/04/2015
		Smt. S.Santhakumari, Additional District & Sessions Judge I, Kollam	01/05/2015 to 19/05/2015
3	Pathanamthitta	Sri. M.Ahamed Koya, Additional District & Sessions Judge-II , Pathanamthitta	13/04/2015 to 19/04/2015
		Sri.B.Vijayan, Additional District & Sessions Judge-IV, Pathanamthitta.	20/04/2015 to 30/04/2015
		Sri. P.Somarajan, District Judge, Pathanamthitta.	01/05/2015 to 19/05/2015
4	Thodupuzha	Sri. K.George Oommen, District Judge, Thodupuzha	13/04/2015 to 15/04/2015 & 02/05/2015 to 19/05/2015
		Sri. P.K.Aravintha Babu, 2 nd Additional District Judge/ Special Judge (NDPS), Thodupuzha.	16/04/2015 to 22/04/2015
		Sri. P.Madhavan, Ist Additional District Judge/ Motor Accidents Claims Tribunal, Thodupuzha	23/04/2015 to 01/05/2015
5	Kottayam	Sri. P.K.Lakshmanan, District Judge. Kottayam	13/04/2015 to 16/04/2015, 01/05/2015 to 19/05/2015
		Sri. P.C. Paulachen Additional District Judge -IV Kottayam.	17/04/2015 to 30/04/2015

Sl. No.	District	Name of Judge	Period of Nomination
6	Alappuzha	Smt. Annie John, Additional District Judge I/ Additional Motor Accidents Claims Tribunal, Alappuzha.	13/04/2015 to 30/04/2015
		Sri. S. Satheesachandra Babu, Additional District Judge III, Alappuzha	01/05/2015 to 19/05/2015
7	Ernakulam	Sri. B.Kalam Pasha, Additional District Judge VIII, Ernakulam	13/04/2015 to 22/04/2015
		Smt.V.Shiny, Additional District Judge VII, Ernakulam.	23/04/2015 to 03/05/2015
		Sri.T.S.P.Moosath, Additional District Judge-I, Ernakulam	04/05/2015 to 19/05/2015
8	Thrissur	Sri. P.Nandanakrishnan, Additional District Judge I/ Additional Motor Accidents Claims Tribunal, Thrissur.	13/04/2015 to 15/04/2015, 17/04/2015 to 20/04/2015, 22/04/2015, 24/04/2015 and 25/04/2015
		Sri. P.P.Saidalavi, Additional District Judge III/ Additional Motor Accidents Claims Tribunal, Thrissur.	16/04/2015 , 03/05/2015 to 19/05/2015
		Sri. K.P.Sudir, Additional District Judge IV/Additional Motor Accidents Claims Tribunal, Thrissur	21/04/2015, 23/04/2015, 26/04/2015 to 02/05/2015

Sl. No.	District	Name of Judge	Period of Nomination
9	Palakkad	Sri. K.P.John, Additional District and Sessions Judge No. III, Palakkad	13/04/2015 to 19/04/2015
		Sri. K.R.Madhukumar, Additional District and Sessions Judge No.V, Palakkad.	20/04/2015 to 30/04/2015
		Sri.A.Harris, Additional District and Sessions Judge No.IV, Palakkad.	01/05/2015 to 10/05/2015
		Sri. V.G.Anil Kumar, Additional District and Sessions Judge No.I, Palakkad	11/05/2015 to 19/05/2015
10	Manjeri	Sri. N.J.Jose, District and Sessions Judge, Manjeri.	13/04/2015 to 19/05/2015
11	Kozhikode	Sri. K.Ramesh Bhai, Ist Additional District Judge, Kozhikode.	13/04/2015 to 30/04/2015
		Sri. S.Muraleekrishna, IV Additional District Judge, Kozhikode.	01/05/2015 to 19/05/2015
12	Kalpetta	Sri. K.Bhaskaran, District Judge, Kalpetta.	13/04/2015 to 19/05/2015
13	Thalassery	Smt. V.Shircy, Principal District Judge, Thalassery.	13/04/2015 to 30/04/2015

Sl. No.	District	Name of Judge	Period of Nomination
		Sri. E.C. Hari Govindan, Additional District Judge No.IV, Thalassery.	01/05/2015 to 05/05/2015
		Sri. K.V.Jayakumar, Additional District Judge No.III, Thalassery.	06/05/2015 to 11/05/2015
		Sri. V.Jayaram, Additional District Judge No.I, Thalassery.	12/05/2015 to 19/05/2015
14	Kasaragod	Sri. Suresh Babu T.P., Additional District and Sessions Judge -I, Kasaragod.	13/04/2015 to 01/05/2015
		Sri. M.J.Sakthidharan, District Judge, Kasaragod.	02/05/2015 to 19/05/2015

(By Order)


N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Chief Secretary to Government, Government Secretariat

Thiruvananthapuram. (with C/L)

The Additional Chief Secretary to Government. Home (C) Department,

Thiruvananthapuram (with C/L).

The Law Secretary Law Department, Government Secretariat

Thiruvananthapuram.

The Accountant General (Kerala), Thiruvananthapuram (with C/L)

The Office of Accountant General (Kerala) at Kottayam, Ernakulam,

Thrissur, Kozhikode.

The Advocate General, Kerala, Ernakulam.

The Director General of Prosecutions, Ernakulam.

The Additional Advocates General, Ernakulam.

The Additional Director General of Prosecutions, Ernakulam.

The State Attorney, Advocate General's Office, Ernakulam.
The Director of Public Relations, Thiruvananthapuram.
The Superintendent of Government Presses, Thiruvananthapuram.
(for publication in the next issue of Kerala Gazette)
The Administrator , Union Territory of Lakshadweep, Kavaratti.
All District Judges and Motor Accidents Claims Tribunals and
Additional Motor Accidents Claims Tribunals.
All Family Courts.
The District Judge, Kavaratti.
The State Transport Appellate Tribunal, Ernakulam.
The Special Judge (SPE/CBI) I, II & III, Ernakulam.
The Special Judge (SPE/CBI), Thiruvananthapuram.
The Special Judge for Idamalayar Investigations, Ernakulam.
The Special Judge (NDPS Cases), Thodupuzha and Vadamakara
The Special Additional Sessions Court (Abkari Cases), Kottarakkara.
The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.
The Forest Tribunal, Kozhikode.
The Special Additional Sessions Judge (Marad Cases), Kozhikode.
The Tribunal for Local Self Government Institutions,
Thiruvananthapuram.
The Additional District and Sessions Court for the trial of cases relating to
atrocities and Sexual Violence against Women and Children,
Ernakulam.
The Special Court for trial of offences under SC/ST (POA) Act cases
Manjeri & Mananthavadi.
The Munnar Special Tribunal, Government Engineering College Road,
Munnar 685 611.
All Chief Judicial Magistrates.
The Additional Chief Judicial Magistrates, Thiruvananthapuram,
Ernakulam, Thrissur & Thalassery.
The Additional Chief Judicial Magistrate (Economic Offences),
Ernakulam.
The Director of the Kerala Judicial Academy, High Court.
The Additional Director of the Kerala Judicial Academy, High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Wing, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Director, Kerala Judicial Academy, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.

The Assistant Public Relations Officer, High Court.
The P.A to the Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Confidential Assistants to the Registrars, High Court.
All Sections, High Court.
The Notice Board, High Court (3 copies)
The Administrative Records Section, High Court (2 copies)
The File/ The Stock File.

Copy Submitted to :

The Honourable Judges.

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